



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.05.2024

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 20.05.2024 at 2 PM, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 165 of 2024	Deepak Raheja & Anr. Vs. Omkara Asset Reconstruction Pvt. Ltd. With	Shweta Bharti	Samir Malik Anand Singh Sengar-R1 Honey Satpal
2.	Comp. App. (AT) (Ins) No. 212 of 2024	Advantage Raheja Hotels Pvt. Ltd. & Anr. Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	Shweta Bharti	Samir Malik Anand Singh Sengar Varsha Himatsingka-R1 Honey Satpal
3.	Comp. App. (AT) (Ins) No. 120 of 2023	Candid Resource Ltd. Vs. Mahesh Agarwal & Ors. With	S.K. Sharma	R.P. Vats Apoorv S. Yashika S.-R2
4.	Comp. App. (AT) (Ins) No. 136 & 137 of 2023	Committee of Creditors of M/S Hythro Power Corporation Ltd. Vs. Employees Provident Fund Organisation & Ors.	Apoorv Sarvaria	Rajesh Kumar Mishal Vij-R1

5.	Comp. App. (AT) (Ins) No. 1432 of 2023	Shyam Prasad Sahoo Suspended Director of Supertech Orb Project Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprise Ltd. & Anr.	Siddharth Bhatli	Angad Verma Abhishek Anand
6.	Comp. App. (AT) (Ins) No. 253 & 254 of 2024 (With Defects)	Ashish Singh Resolution Professional for Vibrant Buildwell Pvt. Ltd. Vs. Raj Kumar Sahani & Ors. With	Abhishek Anand	Anirban Bhattacharya- R1 Ashutosh Gupta Gaurav Rona- R2 Gurjot Singh- R3
7.	Comp. App. (AT) (Ins) No. 256 & 257 of 2024	Bishwanath Traders & Investment Ltd. Vs. Ashish Singh Resolution Professional of Vibrant Buildwell Pvt. Ltd. & Ors. With	Gurjot Singh	Abhishek Anand Karan Kohli- R1 Anirban Bhattacharya- R2 Ashutosh Gupta Gaurav Rona- R3
8.	Comp. App. (AT) (Ins) No. 442 & 443 of 2024 & I.A. No. 2763, 2764 of 2024	Committee of Creditors of Vibrant Buildwell Pvt. Ltd. Vs. Raj Kumar Sahani & Ors	Ashutosh Gupta	Anirban Bhattacharya- R1 Abhishek Anand Karan Kohli- R2 Gurjot Singh
9.	Comp. App. (AT) (Ins) No. 1356 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors. With	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1
10.	Comp. App. (AT) (Ins) No. 1357 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1
11.	Comp. App. (AT) (Ins) No. 1605 of 2023 & I.A. No. 5793 of 2023	Godrej Properties Ltd. Vs. Bhrugesh Amin & Ors.	Surjendu Sankar Das	Ayush Rajani-R1 Utsav Trivedi-R2 Ajay Bhargava-R3

By order of Hon'ble Chairperson
-Sd/-
Registrar